

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.432

**IA/1457/ND/2022, IA/4118/ND/2022,
Company Appeal/03/ND/2022, IA/3504/ND/2020,
CA/621/ND/2019, New IA/1359/ND/2024, IN
IB/1023/ND/2018**

IN THE MATTER OF:

Model Logistics Pvt Ltd	...	Applicant
Versus		
Advance Home & Personal Care Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 20.03.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	Adv. Abhishek Anand, Adv. Kunal Godhwani, Adv. Karan Kolhi, Adv. Sakshi Chahar
For the Respondent	:	
For the Liquidator	:	Adv. Vivek Parti

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **22.04.2024**.

**Sd/-
(Court Officer)**